

[Print](#)**Defective Case Register from 2026-07-09 to 2026-07-09**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/20004/2026	BIJAYA KUMAR BEHERA 1	2026-07-09	1. Phone number and Address of the victim/informant Redacting from page no.9.
2	D-WP(C)/30652/2026	DURGESH NARAYAN RATH	2026-07-09	1. Age and name of father of Pet. not mentioned in CT.
3	D-WP(C)/30612/2026	SOURAV SUMAN BHUYAN	2026-07-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1.Page 18 and 19 not legible.2.Date not furnished in page 9 and 10 para 13.
4	D-WP(C)/30770/2026	PADMANAVA JENA	2026-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Nomenclature not furnished in V.nama.
5	D-FAO/30304/2026	SANGRAM JENA	2026-07-09	proforma op-12 dead, hence death certificate to be file
6	D-WP(C)/30882/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-07-09	1. Ann.5 has been marked as Ann.4.
7	D-WA/30431/2026	SAROJA KANTA SAMAL	2026-07-09	i) wp (c) no wrongly mention in top of the Index. ii) Status of the parties not furnished.
8	D-WP(C)/30076/2026	JAYASHREE BISWAL	2026-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-ABLAPL/20219/2026	BIBHUTI RANJAN SWAIN	2026-07-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the Petitioner no.1 in V.nama does not tally with cause title.
10	D-BLAPL/20540/2026	SHAKTIDHAR MISHRA	2026-07-09	1. BLAPL Petition and Annexure-1 not properly page marked in Index.2. As per rejection order under Annexure-2 the name of the Lower court does not tally with Synopsis and petition.
11	D-BLAPL/20518/2026	RATNAKAR SAHOO	2026-07-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
12	D-WP(C)/30212/2026	BIREN SANKAR TRIPATHY	2026-07-09	1. Welfare fee of Rs.50/- not paid in V.nama.
13	D-WP(C)/30733/2026	PRABODHA CHANDRA NAYAK	2026-07-09	. Date of order under Annexure-1 does not tally with Index and para-5 of the petition.
14	D-CONTC/27863/2026	ADV.	2026-07-09	1. Paragraph no. not correctly furnished in declaration.

15	D-WA/24662/2026	SUPRIYA PATRA	2026-07-09	1. Period of Delay 11 days delay
16	D-FAO/30339/2026	KUNAL KUMAR SWAIN	2026-07-09	page 15 16 not clear
17	D-WP(C)/30191/2026	PABITRA KUMAR NAYAK	2026-07-09	page nos. 39 40 not neat.
18	D-CONTC/27885/2026	ADV.	2026-07-09	1. Page no.6 not filed.2. Petition not properly page marked in Index.3. Age of the deponent in affidavit does not tally with cause title.
19	D-WP(C)/30267/2026	PABITRA KUMAR NAYAK	2026-07-09	Synopsis and date chart not mentioned in index.
20	D-WP(C)/30825/2026	SANGRAM JENA	2026-07-09	1. Ann.5 has been marked as Ann.4.
21	D-CRLMC/18452/2026	ASHOK DAS	2026-07-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
22	D-WP(C)/29190/2026	BINOD KUMAR HATI	2026-07-09	1. pages - 20 and 25 not legible
23	D-WP(C)/29038/2026	PITAMBAR PANDA	2026-07-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Serial no-3 in the affidavit not correctly mentioned. Name of the Adv not mentioned in the v.nama.
24	D-CRLMC/20250/2026	SATYABRATA DASH	2026-07-09	1. C.Copy of F.I.R. to be filed.
25	D-WP(C)/29011/2026	JATINDRA KUMAR MOHAPATRA	2026-07-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of copy of Representation vide annex-6 not tally with index.Annexure -6 not mentioned in the petition copy.Page 15 16 and 18 not neat.D.Fee of O.S.B.C Rs.50/- not paid in the v.nama.
26	D-WP(C)/30027/2026	KARUNAKAR RATH	2026-07-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-WP(C)/30454/2026	PRADIPTA KISHORE BHUYAN	2026-07-09	Annexure 4 5 and 8. not neat
28	D-WP(C)/30447/2026	PRADIPTA KISHORE BHUYAN	2026-07-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-WP(C)/30921/2026	KURESH PRASAD DASH	2026-07-09	1. Signature of Deponent not furnished in Affidavit.
30	D-CONTC/25320/2026	JNANESH MOHANTY	2026-07-09	i) WP(C) no. not correct in reference certificate and prayer of the petition.ii) Date of representation not correct in para-3 of the petition, Index and book mark under annexure-2.iii) Page no. filed 40 to 43 not in proper place and not in annexure mark.

31	D-ABLAPL/19850/2026	AMITAV TRIPATHY	2026-07-09	1. Place of residence or name of village of Informant in Para 2 and Ann.1 page 8 point No.12 be redacted
32	D-WP(C)/30737/2026	PRABODHA CHANDRA NAYAK	2026-07-09	Date of copy of estimate not tally with Index.
33	D-CRLMC/20358/2026	ALOK KUMAR PANDA	2026-07-09	name of lower court not correct.C.copy of annexure-1 not filed.
34	D-WP(C)/30735/2026	PRABODHA CHANDRA NAYAK	2026-07-09	Date of copy of estimate vide annex-1 not tally with Index.
35	D-WP(C)/30822/2026	SANGRAM JENA	2026-07-09	1. Ann.5 has been marked as Ann.4.
36	D-WP(C)/29048/2026	RANJAN KUMAR NAYAK	2026-07-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Executant no-2 not sign in the v.nama. Annexure not correctly mentioned in the petition copy.
37	D-CRLA/14183/2026	BIJAYA KUMAR RAGADA	2026-07-09	pages 13 17 and 20 to be redacted from Annex-1 and kept seal cover the same.
38	D-WP(C)/29082/2026	RUPESH KUMAR KANUNGO	2026-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 77 79 86 88 and 89 not neat.
39	D-WP(C)/29054/2026	RASHMI KANTA ACHARYA	2026-07-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 23 and 25 not neat.
40	D-CONTC/30248/2026	ADV.	2026-07-09	i) vernacular certificate not furnished.ii) date of order not correctly mentioned in index and book mark under annexure-1.
41	D-WP(C)/30925/2026	KURESH PRASAD DASH	2026-07-09	1. Date of Ann.9 in Index and Para 12 not tally.
42	D-BLAPL/20131/2026	PRAMOD KUMAR BOHIDAR	2026-07-09	C.T.case No.758/25 of the Court of SDJM. But, in C.title incorrectly mentioned. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
43	D-BLAPL/20140/2026	SURYAKANTA DWIBEDI	2026-07-09	Paragraphs not properly mentioned in declaration of affidavit.
44	D-BLAPL/20134/2026	AMLAN SHAKTI PAUL	2026-07-09	Hologram of Rs.50/- not affixed in V.nama.
45	D-WP(C)/30079/2026	DEBIPRASAD MOHANTY	2026-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE

				APPEARING IN THE PETITION/APPEAL/APPLICATION
46	D-WP(C)/30087/2026	JAYSHREE BISWAL	2026-07-09	1. Page marking of page 23 and 24 be interchanged and be filed properly.
47	D- CRLMC/19230/2026	RABINDRANATH BARIK	2026-07-09	Rs.50/- not paid.This may be registered as CRLMP
48	D-WP(C)/30343/2026	KUNAL KUMAR SWAIN	2026-07-09	Excutant no-5 not correctly sign in the v.nama.
49	D- CONTC/29703/2026	ADV	2026-07-09	date of order not correctly furnished in Index and page no.3.
50	D- CRLMC/18339/2026	DEBASISH SAMAL	2026-07-09	.Receipt Showing Serv.copy To CBI not Filed
51	D- CONTC/29699/2026	ADV	2026-07-09	cause title and Affidavit mentioned in W/o Instead of S/o.
52	D- ABLAPL/19953/2026	SIMSON JENA	2026-07-09	) Age of the petitioner no. 2 and 3 not mentioned in cause title.
53	D- CONTC/29701/2026	ADV	2026-07-09	1. WPC case number and date of order not correctly furnished in Index and page no.3.
54	D- ABLAPL/20546/2026	DEEPAK GOCHHAYAT	2026-07-09	1. last two lines of Para 1 of prayer to be corrected. 2. Mob No. of informant in Page 11 point 6(j) be redacted. 3. Address, Name of Husband etc. in page 11 Point No.12, Page 12 be redacted. 4. Ann.1 not attested. Resubmit for SR after compliance.
55	D- CONTC/29704/2026	ADV	2026-07-09	1. Date of order not correctly furnished in Index and page no.3.
56	D-WP(C)/30693/2026	JYOTI RANJAN KHUNTIA	2026-07-09	Page 22 not marked.
57	D-CMP/29939/2026	TUSAR KUMAR MISHRA	2026-07-09	Date not correct in annexure-3 in averments
58	D-CMP/30398/2026	ACHYUTANANDA PATTANAIK	2026-07-09	A.Fee of Rs.1.10/order be Paid on the C.Copy under A-4
59	D- ABLAPL/20551/2026	RAMDAS ACHARY	2026-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-CMP/29876/2026	PRASANNA KUMAR RATH	2026-07-09	Annexure-7 not correct in averments.
61	D-WP(C)/30646/2026	DURGESH NARAYAN RATH	2026-07-09	1. Name of the petitioner and father name in cause title not tally with Affidavit
62	D- ABLAPL/20485/2026	PARSURAM DAS	2026-07-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of the same be filed.ii) Name of the informant be redacted from para3 of page 4 of the petition.. For further S.R.
63	D- ABLAPL/20487/2026	PRASANTA KUMAR NANDA	2026-07-09	i) D- ABLAPL no. not mentioned on the sealed cover.

64	D-ITA/20444/2026	SUBASH CHANDRA MOHANTY,SR.S.C	2026-07-09	being aggrieved not furnished
65	D-ABLAPL/20552/2026	AMLAN SHAKTI PAUL	2026-07-09	1. As the allegation is against the husband, unredacted version of Ann.1 be filed. Resubmit for SR after compliance.
66	D-ITA/20443/2026	SUBASH CHANDRA MOHANTY,SR.S.C	2026-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED being aggrieved not furnished
67	D-CONTC/27508/2026	ADV.	2026-07-09	17-REFERENCE CERTIFICATE NOT FURNISHED.
68	D-ABLAPL/20105/2026	JYOTIRMAYA SAHOO	2026-07-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2.Redacted copy of FIR be filed.
69	D-CONTC/29714/2026	ADV	2026-07-09	1. WPC case number and Date of order not correctly furnished in Index and page no.3.
70	D-ABLAPL/20547/2026	LAXMIDHAR MAHAPATRA	2026-07-09	1. Para 7 and 8 appearing twice.
71	D-ABLAPL/20431/2026	RITURANJAN CHHOTARAY	2026-07-09	i) Annexure-1 repeated in Index.
72	D-ABLAPL/20110/2026	BISHNU PRASAD PRADHAN	2026-07-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant mentioned in Annexure-1 2 3 need not be disclose and kept in closed envelop. 2.Redacted copy of the same be filed.
73	D-WP(C)/29084/2026	LAXMAN PRADHAN	2026-07-09	D.Fee of Rs 17/- not paid in the v.nama.
74	D-BLAPL/20344/2026	BIBHUTI RANJAN MOHANTY	2026-07-09	14-NOT PROPERLY INDEXED.
75	D-ABLAPL/14879/2026	ASHOK KUMAR SAHOO	2026-07-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Non-redacted copy of FIR (Annexure-1) be kept in closed envelop.
76	D-ABLAPL/20180/2026	SURYAKANTA DASH	2026-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED paragraphs not correctly furnished in declaration
77	D-RVWPET/21164/2026	BIBHU PRASAD DAS	2026-07-09	8-CAUSE TITLE NOT IN ORDER. 1. Period of Delay 307 days delay. i) Petitioner no. 1 to 3 and 5 in Rvwpet are not party in wp

				(c). ii) Op. no. 6 7 8 10 11 in wp (c) are not made party in Rvwpet. iii) Legible copy of page no. 44 45 are to be filed. iv) Put up for SR after removal of defects.
78	D-WP(C)/29564/2026	ASIS MOHANTY	2026-07-09	Paragraphs not properly mentioned in declaration of affidavit.
79	D-WP(C)/30571/2026	KRUSHNA CHANDRA RATH	2026-07-09	1. Mob. No. of Pet. be deleted from CT. 2. Date of Ann.7 in Para 10 not correct. 3. Description of Ann.1 in Index not correct.
80	D-BLAPL/20189/2026	LAXMAN PRADHAN	2026-07-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and address of the Victim mentioned in C.title(O.P. No.-2) be redacted. 2.Name and details of Victim mentioned in Para-6 of pg. 9-10, para-12 of pg. 10, pg. 11 and para-14 of pg.12 of Annexure-1 AND pg.13-14 of Annexure-2 be redacted. 3.Redacted copy of Annexure-1,2 be filed AND Non-redacted copy kept in closed envelop.
81	D-CRLMC/20146/2026	SIDDHARTH PRIYADARSAN	2026-07-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Synopsis and page 3 reflected the name of victim.2.Annexure-1and 2 kept in seal cover
82	D-BLAPL/17697/2026	JITENDRA KUMAR DIGAL	2026-07-09	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Page no. 12 not legible. i)Relation with the informant of the accused be redacted from para-2 and page 12. . iv) C.Copy of Rejection order of Trial court filed but not mentioned in index . v) Occupation of the deponent not furnished in affidavit.vi) _ Unredacted copy of annexure -1 be kept in sealed cover.vii) Annexure-2 repeated in page 15 and 17 of the petition.viii) Age of the petitioner not tally with rejection order.
83	D-CONTC/27334/2026	ADV.	2026-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Page mark of the index not tally with book mark.ii) For further S.R. after filing of the order dtd.04-04-2025 passed in wp(c) 19569/2025.iii)

				Date of postal tracking report mentioned in para-3 of the petition not tally with index.
84	D-ABLAPL/20280/2026	BISWARANJAN DALAI	2026-07-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of the Victim mentioned in 1. Annexure-1 (para-6 of pg. 8-9, para-12 of pg. 9 and pg. 10-11) be redacted AND redacted copy of the same be filed. 2. Non-redacted copy of FIR(Annexure-1) kept in closed envelop.
85	D-WP(C)/29246/2026	KRUSHNA CHANDRA RATH	2026-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Description of Ann.1 in Index and Para 1 not correct.
86	D-ABLAPL/20349/2026	SMARAJIT PRADHAN	2026-07-09	1.Paragraphs not correctly furnished in declaration.2 petitioner-2 not signed in V.nama.
87	D-EXP/26380/2026	SANTOSH KUMAR MAHANTY	2026-07-09	1.C. copy of impugned order under Anx-1 not filed I) Address, name of the victim and relatives be redacted in A.C. slip, court fee slip, synopsis, date chart, cause title, page no. 2 7 (affidavit), 8 and Anx-1. ii) Affidavit, v. nama, and c. copy of Anx-1 are be kept with sealed cover and redacted copy of the are to be filed. Put up for SR after removal of defect and filing of c. copy of impugned order under Anx-1.
88	D-ABLAPL/20348/2026	SMARAJIT PRADHAN	2026-07-09	paragraphs not correctly furnished in declaration
89	D-WP(C)/29253/2026	SHIBANI SHANKAR PRADHAN	2026-07-09	1. Occupation of Deponent not mentioned.
90	D-ABLAPL/20493/2026	BIDYALOK MOHAPATRA	2026-07-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the informant reflected in the petition para.2. and name with address of the informant furnished in the FIR be kept in cover.
91	D-BLAPL/20413/2026	ARUN KUMAR BEHERA	2026-07-09	page no. 9 not neat.
92	D-BLAPL/20418/2026	PARTHA SARATHI DAS	2026-07-09	p.s. no. not mentioned in rej. order and mobile no. mentioned in the FIR be kept in cover.
93	D-BLAPL/20391/2026	SK JONED FAIZ	2026-07-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and address of the victim and informant be redacted from page 11 line 4 of Sl. no. 12 .ii) Annexure-3 not mentioned in page 24. iv) Annexure no. and D- BLAPL no. not mentioned on the sealed cover. iii) C. Copy of rejection order

				not filed. iv) For further orders after removal of defect.
94	D-WP(C)/30761/2026	RAJ KUMAR ROUT	2026-07-09	Name of petitioner not correct in affidavit. Prayer not correctly mentioned. Annexure-3 not filed.
95	D-RVWPET/5875/2026	SIBADUTTA RAMAPRASAD MISHRA	2026-07-09	i) MA wrongly mention in reference certificate of no. I.A. no. 73/2026. ii) Address of the Honble court not mention in I.A. no. 73/2026. iii) Put up for SR reg. calculation of limitation after after disposal of I.A. no. 73/2026
96	D-CONTC/26863/2026	SUJAY SHANKER SINGHDEO	2026-07-09	i) Complete address of op. no. 1 3 to 8 not furnished in cause title. ii) Cause title in wp (c) not to be filed. iii) Para no. not correctly furnished in contc. iv) Page mark not correctly furnished. Put up for SR after removal of defects.
97	D-WA/29390/2026	SASWAT DAS,A.G.A	2026-07-09	Defect reg. maintainability.
98	D-RVWPET/54866/2025	SASHIBHUSAN DAS	2026-07-09	8-CAUSE TITLE NOT IN ORDER. i) Value of appeal and payable of court fee not furnished in RVWPET. ii) OP no.1 2 3 4 10 11 12 13 14 16-20 21 are not party in FA. iii) Reference certificate not furnished. iv) Vernacular certificate not furnished. v) Undertaking for translated copy of odia not filed. vi) Put up for SR after removal of defects
99	D-EXP/28779/2026	MANORANJAN MUDULI	2026-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C. copy of impugned order filed without last page. i) Date of order wrongly mention in Index. ii) Anx. no. wrongly mention in para no. 5. ii) Put up for SR after filing of last page of c. copy of impugned order and removal of defects
100	D-CONTC/28732/2026	ADV.	2026-07-09	1. Date of disposed of not furnished at the top of cause title.
101	D-RVWPET/24403/2026	JAGAJIBAN PRADHAN	2026-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Value of appeal and payable of court fee not furnished in RVWPET. ii) Put up for SR after removal of defects.
102	D-CRLMC/19484/2026	SIDDHARTH GOUTAM DAS	2026-07-09	1. PS case number not furnished in the petition. 2. Phone number of the Victim /Informant Redacting from the page no.8. 3. Name of the Lower court not correctly furnished in the petition.
103	D-ABLAPL/20141/2026	BHARAT JALLI	2026-07-09	) Annexure-1 not mentioned in book mark as per index
104	D-WP(C)/30021/2026	SUBHRANSU BHUSAN MOHANTY	2026-07-09	Page nos.68 69 108 109 110 not neat.

105	D-WP(C)/30870/2026	BUDHIRAM DAS	2026-07-09	Date not mentioned in page 2 para 1
106	D-BLAPL/20065/2026	PARTHA SARATHI DAS	2026-07-09	Page marking of Annexures not correct. 2. Mob. No. of Informant in Ann.1 Point 6(j), Ann.3 Point 6(j) be redacted. Resubmit for SR after removal of defects.
107	D-MACA/29844/2026	BIBEKANANDA UDGATA	2026-07-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
108	D-CRLMP/19504/2026	SIDDHARTH GOUTAM DAS	2026-07-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
109	D-WP(C)/28941/2026	SASANKA SEKHAR PAIKRAY	2026-07-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-WP(C)/30111/2026	TUSAR KUMAR MISHRA	2026-07-09	1. Name of the petitioner not correctly in page no.8.
111	D-WP(C)/30476/2026	AMIYA KUMAR MOHANTY A	2026-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 09-07-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RSA/62/2004	RSA/62/2004	M/S.D.P.DHAL	OTHERS. DELAY OF 120 DAYS
